

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

Dt. of Order: 14-12-95.

C.P. 52/95 in O.A. 1035/93  
C.P. 53/95 in O.A. 1222/94.  
C.P. 54/95 in O.A. 1223/94.  
C.P. 90/95 in O.A. 932/95.  
C.P. 92/95 in O.A. 930/93  
C.P. 94/95 in O.A. 948/93  
C.P. 95/95 in O.A. 875/93  
C.P. 96/95 in O.A. 874/93.  
C.P. 98/95 in O.A. 873/93.  
C.P. 99/95 in O.A. 1250/93 &  
C.P. 106/95 in O.A. 1366/93.

1. K. Venkateswarlu
2. U. Purnachandra Rao.
3. T. Subramanyam.
4. P. Narayana Murthy
5. N. Lakshmana Murthy
6. P. Venkat Rao.

1. T. R. L. Sarma.
2. A. Satyanarayana

1. R. Buchi Ramulu
2. C. Sessa Rao.
3. N. V. Subba Rao.
4. I. V. R. Mohan Rao.
5. A. Sambasiva Rao.

K. Krishna Murthy.

V. V. Subbarayudu.

V. Subbanarasaiah.

R. Parasuram

M. Hanumantha Rao.

T. Sreenivasa Rao.

.. Applicants in

C.P. 52/95 in OA 1035/93

.. Applicants in C.P. 53/95  
in O.A. 1222/94.

.. Applicants in C.P. 54/95  
in O.A. 1223/94.

.. Applicants in C.P. 90/95 in  
O.A. 932/93

.. Applicant in C.P. 92/95 in  
O.A. 930/93.

.. Applicant in C.P. 94/95 in  
O.A. 948/93.

.. Applicant in C.P. 95/95 in  
O.A. 875/93.

.. Applicant in C.P. 96/95 in  
O.A. 874/93.

.. Applicant in C.P. 98/95 in  
O.A. 873/93.



To

1. Sri M.V.Bhaskar Rao, Chief General Manager, Telecommunications, A.P.Circle, Hyderabad.
2. Sri R.K.Thakkar, Director General and Chairman, Telecom Commission, New Delhi.
3. Sri K.N. Viswanathan, CGM Maintenance S.T.R. Madras-39 Rajaji Salai, Madras-1.
4. Sri R.Ranganathan, Chief General Manager Projects, No.3, Ethiraj Salai, Madras-105.
5. Sri R.K.Takkar, Secretary, Ministry of Communications, Govt.of India, New Delhi.
6. Sri R.K.Takkar, Chairman, Telecom Board, Sanchar Bhavan, New Delhi.
7. Sri Sudh Prakash, Asst.Director General(TE) Min.of Communications, Dept.of Telecom, Sanchar Bhavan, New Delhi.
8. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
9. One copy to Mr.V.Venkateswar Rao, Advocate, CAT.Hyd.
10. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC. CAT.Hyd.
11. One spare copy.

pvm.

L.

CL-52/95 batch

1035/93

14.12.95

30.1.96

*[Signature]*

3. Sri Budh Prakash, Asst. Director General (TE)  
Ministry of Communications,  
Dept. of Telecom, Sanchar Bhavan,  
New Delhi.
4. Sri M.V. Bhaskar Rao, Chief General Manager,  
Telecom, A.P. Circle, Doorsanchar Bhavan,  
Hyderabad.

.. Respondents in  
C.P.90/95 in O.A.932/93  
C.P.92/95 in O.A.930/93  
C.P.94/95 in O.A.948/93  
C.P.95/95 in O.A.875/93  
C.P.96/95 in O.A.874/93  
C.P.98/95 in O.A.873/93 &  
C.P.99/95 in O.A.1250/93

Counsel for the Applicants: Mr. K. Venkateswar Rao, in  
C.P.52/95 in O.A.1035/93  
C.P.53/95 in O.A.1222/94  
C.P.54/95 in O.A.12223/94  
and C.P.106/95 in O.A.1366/93.

Mr. V. Venkateswar Rao, in C.P.90/95 O.A.932/93  
C.P.92/95 in O.A.930/93  
C.P.94/95 in O.A.948/93  
C.P.95/95 in O.A.875/93  
C.P.96/95 in O.A.874/93  
C.P.98/95 in O.A.873/93  
C.P.99/95 in O.A.1250/93.

Counsel for the Respondents: Mr. N.V. Raghava Reddy, Addl. CGSC.  
in all the C.Ps.

CORAM:

THE HON'BLE SRI JUSTICE V. NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN : MEMBER (ADMN)

(Order passed by Hon'ble Justice V. Neeladri Rao,  
Vice chairman)

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All these Contempt Petitions are closed as by letter  
No. TA/LC/5-4/94 dt. 13-12-95 the applicants were informed that the  
orders therein will be implemented subject to the outcome of the  
SLPs already filed in Supreme Court of India / SLPs proposed to be filed.

प्रमाणित प्रति  
CERTIFIED TO BE TRUE COPY

*[Signature]*

प्रमाणित प्रति  
COURT OFFICER  
दे ह क टाईप, नॉन-मिनिस्ट्रियल  
दे ह क टाईप, नॉन-मिनिस्ट्रियल  
दे ह क टाईप, नॉन-मिनिस्ट्रियल  
DEBENCH

Sd/-x x  
Deputy Registrar (J) CC